

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).
8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 24-08-2017 These petitions were called on for hearing today.

For Petitioner(s) Ms.Alka Sinha,Adv.
Mr.Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of service of notice already issued to all
the respondents.

List the matter again on 12.10.2017.

SANJAY PARIHAR
Registrar

SB